

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:464
ANSWERED ON:03.12.2004
BENCH OF ORISSA HIGH COURT
Nayak Shri Ananta

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government has a proposal to set up a separate bench of Orissa High Court at Kconjhargarh;
- (b) if so, whether the above proposal is likely to be implemented during the current financial year; and
- (c) if so, the steps taken by the Government in this regard?

Answer

MINISTER OF state in the ministry of law and justice (shri k. venkatapthy)

(a): No, Sir.

(b) & (c): Do not arise.